

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 135 of 2017 (SZ)**

**Applicant(s)**

C. Antony Paul,  
Palanipet,  
Árakkonam.

Vs.

**Respondent(s)**

The Government of Tamil Nadu,  
Rep. by its Secretary,  
Municipal Administration and  
Water Supply Department,  
Chennai and 6 others..

**Legal Practitioners for Applicant(s)**

M/s. G. Jeremiah,  
S. Gowri Shankar,  
G. Dhandapani and  
M. Manoj.

**Legal practitioners for respondent(s)**

M/s.M.K. Subramanian and  
E. Manoharan for R1, R2, R3, R5 & R7  
Mrs. H.Yasmeen Ali for R4  
M/s. M.Arokiya Raj for R6

Note of the Registry	Orders of the Registrar
Order No. 3	<p>Date: 16.08.17</p> <p style="text-align: center;">Applicant counsel present. R1 to R7 counsel present. On request reply by R1 to R3 and R5 to R7 call on 28.08.2017 NFA</p> <p style="text-align: right;">(Tmt. Meena Satheesh) Registrar</p>